

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 45/(MAH)/2012  
CA No.

CORAM:

Present: SHRI M. K. SHRAWAT  
MEMBER (J)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 26.09.2016

NAME OF THE PARTIES: Manfred Kurt Dopfer Gebkesel

V/s.  
M/s. Skywalker Arts Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1	Rahul D. Oak.	Advocate for Petitioner.	
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Order

**C.P. No. 45/397-398/CLB/MAH/2012**

1. Ld. Advocate from the side of Petitioner is present. However, none appeared from the side of Respondent.
2. Our records have demonstrated that on past few occasions as well the Respondent remained absent from the hearing. Under the circumstances last opportunity is hereby granted to the Respondent. Otherwise, Petition shall be decided ex-parte qua the Respondent on merits.
3. Let this C.P. be put up for hearing on 22.11.2016. The Petitioner shall communicate the date to other side.
4. Registry is also directed to issue a notice and serve a copy of this order to the Respondent.

Dated: 26.09.2016

Sd/-

Shri M.K. Shrawat  
Member (Judicial)